

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Addl. District & Sessions Judge, Anantnag.

2nd, Addl. D&S Judge, Srinagar.

3rd. Addl. D&S Judge TADA/POTA, Jammu.

1st. Addl. D&S Judge, Baramulla.

Addl. D&S Judge, Pulwama.

NO:- 6927-32/1819 Dated:- 18.06.2019

Subject :- Information regarding the number of cases disposed of during the last three years along with the number of cases pending in fast track court .

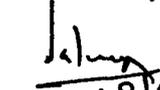
Sir,

As desired, you are requested to furnish the number of cases disposed of during the last three years along with the number of cases pending in the fast track court strictly as per the following format :-

S.No.	Name of the Court	Disposal during the year			Pendency as on 31.05.2019
		2016	2017	2018	

In this connection, you are requested to send the requisite information to this registry by or before 20.06.2019 through fax No. 0194 - 2506639 enabling us to communicate the same to the Ministry of Law and Justice, New Delhi.

Yours faithfully,


18/6/19
Assistant Registrar

✓ NO:- 6927-32/1819 Dt:- 18/06/2019

Copy forwarded to the Incharge N I C, High Court Wing, Srinagar for uploading on High Court web site .


18/6/19
Assistant Registrar